

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 359/TT/2020

Subject : Petition for truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff of 2019-24 period for nine assets under “Northern Region System Strengthening Scheme-XIX” in Northern Region.

Date of Hearing : 2.11.2021

Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd.& 16 Others

Parties present : Shri Mohit Mudgal, Advocate, UPPTCL
Shri Sachin Dubey, Advocate, UPPTCL
Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri Amit Yadav, PGCIL
Shri Manish Garg, UPPCL

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel for UPPTCL sought time to make his submissions on the ground that the Petitioner filed rejoinder to the reply of UPPTCL only on 1.11.2021 and as such he could not peruse the same.
3. The representative of UPPCL also prayed for a week’s time to file reply in the matter.
4. The Commission directed UPPCL to file its reply in the matter by 22.11.2021 with advance copy of the same to the Petitioner and the Petitioner to file its rejoinder, if any, by 30.11.2021. The Commission further directed the parties to adhere to the specified timelines and observed that no extension of time shall be granted.



5. The matter shall be relisted for hearing for which separate notice shall be issued to the parties.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

